

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/1490/A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Bench, Naharlagun.

Dated Guwahati, 6<sup>th</sup> March, 2020

Sub:- Leave.

Ref:- Letter dated 05.03.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for two days i.e. on 07.03.2020 and 09.03.2020, has been granted.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/1491/A, dated 6.3.2020**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*05/3/2020*  
**JT. REGISTRAR (VIGILANCE)**  
*Rdas*